

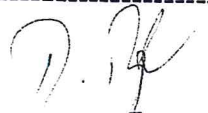




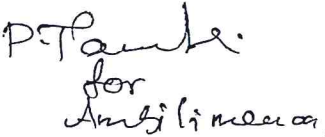
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

5

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/9/2017
NAME OF THE PETITIONER(S) : S. BALASUBRAMANIAN + 14
NAME OF THE RESPONDENT(S) : ARUNA THEATRES & ENTERPRISES PVT LTD
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	R. RATESH	Counsel for S. Manjan (R5)	
2.	T. Hemalatha	Counsel for peti	
3.	C Uma Shankar	Counsel for R1 & 4	
4.	Srinivasan Kumar	Counsel for AT	
5.	B. Dhananjay	— h R ₆ —	
6.	P. Tamil selvi	Representing counsel R ₂	

ORDER

Counsel for both the parties present. Counsel for R1 & R4 present. Counsel for R2 present. Counsel for R6 present. Counsel for R7 present. Counsel for Petitioner has given clarification in relation to the price quoted. Counsel for R1 and R4 is directed to report to this Bench on the next date of hearing in relation to purchase of shares of the Petitioner. Put up on **07.09.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)